

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3168

ANSWERED ON:12.12.2012

AUDIT OF DGCA

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Deo Shri Kalikesh Narayan Singh;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash;Singh Shri Dushyant;Tandon Shri Lal Ji

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the US Federal Aviation Administration (FAA) and the International Civil Aviation Organisation (ICAO) propose to conduct evaluation / safety audit of the Directorate General of Civil Aviation (DGCA);
- (b) if so, the details thereof and the reasons therefor and the reaction of the Government thereto;
- (c) whether there has been no increase in the resources of the DGCA in relation to growing air traffic and if so, the details thereof along with the steps taken by the Government to strengthen the DGCA, and ;
- (d) the details of measures taken by the Government of improve safety in the aviation sector?;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) & (b): International Civil Aviation Organisation (ICAO) will be conducting an ICAO Coordinated Validation Mission (ICVM) of India from 12th to 21st December 2012 in terms of MOU signed with ICAO. There is no move at present for FAA to conduct any audit of Directorate General of Civil Aviation (DGCA).

(c) : Government of India has approved 427 newly created technical positions besides 129 non-technical positions and has revived 132 posts, in 2009, to strengthen DGCA. Further, there is a proposal to establish a Civil Aviation Authority (CAA) in place of DGCA with more financial and administrative flexibility to meet functional requirements for an effective safety oversight system.

(d): DGCA ensures safety in aviation sector by certifying operators and service providers as per requirement laid down in Aircraft Rules and Civil Aviation Requirements besides conducting regular inspections/ surveillance of airlines, operators, approved organizations including training establishments to ensure continued safety and regulatory requirements.